CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-341/2018 in OA-3943/2017

New Delhi, this the 17th day of August, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

- Smt. Saroj Rani, Aged-47 years, w/o late Sh. Madan Lal, R/o H.No. 546/14, Kailash Nagar, Ghaziabad (UP).
- Prashant Verma, Aged- 21 years, s/o Late Sh. Madan Lal, R/o H.No. 546/14, Kailash Nagar, Ghaziabad (UP).

Petitioners

(through Sh. Yogesh Sharma)

Versus

- Sh. K.V. Eapan, Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi.
- Sh. U.P. Singh, Secretary, Ministry of Water Resources, Shram Shakti Bhavan, Rafi Marg, New Delhi.

Respondents

(through Sh. R.K. Sharma)

ORDER(ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

The only direction issued by this Tribunal in OA No. 3943/2017 was to dispose of the representation made by the applicant. This contempt case is filed alleging that the application was not disposed of.

- 2. The respondents have filed a compliance report stating that the representation has since been disposed of through order dated 27.02.2018.
- 3. In that view of the matter, the contempt case is closed, leaving it open to the applicant to pursue her remedy, vis-a-vis the order dated 27.02.2018, if she is not satisfied with it.

(Pradeep Kumar) Member (A) (Justice L. Narasimha Reddy) Chairman

/ns/